

GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF LEGAL AFFAIRS  
**Rajya Sabha**

**Unstarred Question No. 1227**

**TO BE ANSWERED ON 28.11.2019**

**High expense on Government litigation**

**1227. SHRI AMAR PATNAIK**

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the details of the expenditure on lawyers fees and other related expenses incurred by Government on litigation where Government is a party during the last five years;

(b) the details of the expenditure on lawyer's fees and other expenses incurred by Government on litigation initiated by it, as well as litigation for disputes *inter-se* Government Ministries, Departments and Public Sector Undertakings during the last five years; and

(c) the details of steps taken by Government to reduce expenditure on litigation?

**ANSWER**

**MINISTER OF LAW AND JUSTICE, COMMUNICATIONS AND ELECTRONICS &**

**INFORMATION TECHNOLOGY**

**(SHRI RAVI SHANKAR PRASAD)**

(a) to (c) Information is being collected and will be laid on the Table of the House.

\*\*\*\*\*

